



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg No: IBBI/IPA-001/IP-P00110/2017-2018/10217

SCHEDULE II

FORM B

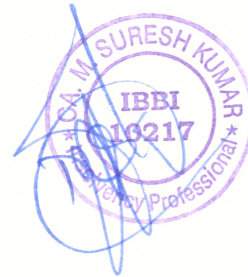
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/S S&S INDUSTRIES AND ENTERPRISES LIMITED

Relevant Particulars		
1.	Name of corporate debtor	M/s S&S Industries And Enterprises Limited
2.	Date of incorporation of corporate debtor	12 th October, 1990.
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U51103TN1990PLC019764
5.	Address of the registered office and principal office (if any) of corporate debtor	Arcot Ladavaram Main Road Mangadu, Arcot Taluk, Vellore, Tamil Nadu-632503
6.	Date of closure of insolvency resolution process	08 th April, 2021 [Liquidation ordered by NCLT on 09 th April 2021]
7.	Liquidation commencement date of corporate debtor	09 th April, 2021.
8.	Name and registration number of the insolvency professional acting as liquidator	CA Mahalingam Suresh Kumar IBBI/IPA-001/IP-P00110/2017-2018/10217
9.	Address and e-mail of the liquidator, as registered with the Board	No.27/9 ,Nivedh Vikas,Pankaja Mill Road, Puliyakulam, Coimbatore- 641045
10.	Address and e-mail to be used for correspondence with the liquidator	Ph no: 73730-52341 mailto: msureshkumar@icai.org
11.	Last date for submission of claims	12 th May, 2021.



M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore-641045.

Tel: +91 422 - 2319882, +91 73730 52341 / E: msureshkumar@icai.org, criip@sppgroups.com



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg No: IBBI/IPA-001/IP-P00110/2017-2018/10217

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s S&S Industries And Enterprises Limited on **9th April, 2021** [copy of order received by liquidator on 12/04/2021].

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links→ Downloads→Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of M/s S&S Industries And Enterprises Limited are hereby called upon to submit a proof of their claims on or before **12th May, 2021** to the Liquidator at the address mentioned against item 8-10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : **12/04/2021**

Place :Coimbatore

(CA. Mahalingam Suresh Kumar)
Liquidator

Published in the following newspapers on 13.04.2021.

- 1.Dinamani (Vellore and Nagapattinam Edition)
- 2.The New Indian Express (Vellore and Nagapattinam Edition)

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SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. S&S INDUSTRIES AND ENTERPRISES LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s S&S Industries And Enterprises Limited
2	Date of incorporation of corporate debtor	12th October,1990.
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U51103TN1990PLC019764
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7	Liquidation commencement date of corporate debtor	09th April,2021.
8	Name and registration number of the insolvency professional acting as liquidator	CA Mahalingam Suresh Kumar IBBI/IPA-001/IP-P00110/2017-2018/10217
9	Address and e-mail of the liquidator, as registered with the Board	No.27/9 ,Nivedh Vikas,Pankaja Mill Road, Puliyaikulam, Coimbatore- 641045 Ph no: 73730-52341
10	Address and e-mail to be used for correspondence with the liquidator	Mail to : msureshkumar@icai.org
11	Last date for submission of claims	12th May,2021.

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Date : 12th April, 2021
Place : Coimbatore

(CA.Mahalingam Suresh Kumar)
Liquidator